

**Trade-Agreement with France**

\*1589. { Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2186 on the 19th December, 1958 and state:

(a) whether talks between France and India regarding Trade Agreement have been concluded; and

(b) if so, the nature of the talks held and their result?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b) Some exploratory talks have been held but no appreciable progress has been made so far

**Displaced Persons from East Pakistan**

\*1590. Shri S. M. Banerjee: Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether it is a fact that nearly 9 lakhs refugees from East Pakistan who migrated after partition did not claim any dole or rehabilitation loan; and

(b) if so, whether Government is likely to consider their case for loan for building houses at this stage?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes, this is the approximate number of persons who have so far not approached the Government for assistance

(b) Over 11 years have elapsed since partition and it is felt that the majority of such persons have by now been rehabilitated and would not be in need of rehabilitation assistance. Besides rehabilitation, housing loans, there are other loan schemes such as low cost housing schemes etc. under which these people can obtain loans to build houses. So far the bulk of the money sanctioned under the loan schemes has gone for the benefit of the non-camp families. Our

first priority now is to resolve the problem of rehabilitation of the camp families. It is only after this problem is resolved that the question of giving house building loans to the families who have so far not applied for such loans, can be considered, within the limits of availability of funds.

**Employees' Provident Fund Scheme**

\*1591. { Shri Ram Krishan Gupta:  
Shri H. N. Mukerjee:

Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that Government have decided to extend employees' provident fund scheme to establishments having 20 employees or more, and

(b) if so, the steps taken so far to implement this decision?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) The matter is under consideration

**Jute Mills**

2. { Shri Ram Krishan Gupta:  
Shri Bibhuti Mishra:

Will the Minister of Commerce and Industry be pleased to state the names of jute mills in India owned by foreign firms?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table of the Sabha [See Appendix V, annexure No 68].

**Automobile and Textile Industries**

2525. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state whether there has been decrease in production in textile and automobile industries due to labour strikes during the first quarter of the year 1959?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): There has been no fall in production

in the handloom, woollen, art silk, jute and automobile industries due to labour strikes during the first quarter of the year 1959. There were minor stoppages of work during 1959 in six cotton textile mills, but these were of very short duration, in some cases lasting for a day or so. The fall in production on account of these stoppages was negligible.

**Medium Wave Antenna Mast at Trichy**

2526. **Shri Nanjappa:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a medium wave Antenna Mast is to be erected near Trichinopoly, Madras State, and

(b) if so, what are its advantages and special features, if any?

**The Minister of Information and Broadcasting (Dr Keskar):** (a) A medium wave self-radiating mast 56 ft in height is to be shortly erected at Tiruchirapalli along with a 50 KW Medium wave transmitter which is being installed at that place under the Second Five Year Plan.

(b) An antenna is essential for radiating the radio-frequency energy of a transmitter. Modern design uses the mast itself as an antenna and such a design is more economical than the older practice of suspending an antenna between two masts. The height of the antenna is also an important factor. The greater the height of the antenna up to a theoretical maximum, the larger would be the non-fading service area of a medium wave transmitter.

**Industrial Estates in Mysore**

2527 { **Shri Keshava:**  
**Shri Siddiah:**

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question

No. 281 on the 23rd July, 1957 and state

(a) the progress if any, made in establishment of Industrial Estates in the State of Mysore; and

(b) the total allotment made by Central Government to Mysore State for the above purpose during the Second Five Year Plan period so far?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) and (b) The Mysore Government propose to set up eight Industrial Estates during the 2nd Five Year Plan period, one each at Mysore, Harihar, Bangalore, Ramnagar, Gulbarga, Mangalore, Belgaum and Hubli. Construction work in Industrial Estates at Mysore, Bangalore, Hubli, Belgaum, and Harihar is in progress. So far eight sheds have been completed at the Mysore Estate and the construction work at Bangalore Estate has progressed to roof-level. Work has not yet started in the Industrial Estates at Gulbarga, Mangalore and Ramnagar.

Funds to the extent of Rs 23.60 lakhs have been sanctioned to the Government of Mysore so far during the Second Five Year Plan period for the establishment of Industrial Estates.

**Merger of Dearness Allowance with Basic Pay**

2528. **Shri Ram Krishan Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have considered the question of merger of dearness allowance with basic pay in respect of workers and employees in the public sector; and

(b) if not, the reasons therefor?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b) This will be answered by the Minister of Finance on a subsequent date.

**Chemicals for Medicines**

2529. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and In-